

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 10 of 2014

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**North Eastern Electricity Supply Co.
Of Orissa Ltd. ... Appellant(s)**

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Rajkumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishita for R.2**

ORDER

Mr. R.K. Mehta, the learned counsel for Respondent No.2 seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 12.02.2014 after serving copy on the other side. The Commission is filing the reply today.

Post the matter on **17.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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